Government of Himachal Pradesh Department of Health and Family Welfare

No. HFW-A-A(3)1/2020

Dated Shimla-2 the 19th March, 2020

OFFICE ORDER

It has been recognized that social distancing is potent intervention implemented to avoid/decrease contact between those who are infected with a disease causing pathogen and those who are not, so as to stop or slow down the rate and extent of disease transmission in a community, eventually leading to decrease in spread, morbidity and mortality due to the disease. The State of Himachal Pradesh is taking all necessary and due precautions in the form of closing down schools and other academic institutions, places of religious worship and issuing advisories to public at large to avoid non essential travel. Keeping in view, the emergence of the positive cases in all the states neighbouring Himachal Pradesh, including a case coming out to be positive at Chandigarh last night, a need is being felt to restrict the entry of tourists (both domestic and foreign nationals) to prevent the import of virus in the state. Therefore, in exercise of the powers conferred by the Clause 3 of the Himachal Pradesh Epidemic Disease (COVID-19) Regulations, 2020 notified vide notification no. HFW-A-A (3)1/2020 dated 14-03-2020 under the Epidemic Disease Act, 1897, the entry of all tourists (both domestic and foreign nationals) is hereby banned in the State of Himachal Pradesh till further orders. Widespread IEC be undertaken within and outside the State by the Director Public Relations to spread these instructions to avoid unnecessary harassment to the people and appealing them to reschedule their visits after the crisis is over.

This issues with the approval of Hon'ble Chief Minister.

Additional Chief Secretary (Health) to the Government of Himachal Pradesh

Endst no. As Above Dated: 19th March 2020

Copy for information and necessary action to:

1. Additional Chief Secretary (Home) to the Government of Himachal Pradesh for information and necessary action please.

- 2. Additional Chief Secretary (Tourism) to the Government of Himachal Pradesh for information and necessary action please.
- 3. Principal Secretary (Tourism) to the Government of Himachal Pradesh for information and necessary action please.

4. Director General Police for information and necessary action please.

5. All Deputy Commissioners and Superintendents of Police, Himachal Pradesh for necessary enforcement of these orders by deployment of adequate manpower at the interstate checkposts.

Additional Chief Secretary (Health) to the Government of Himachal Pradesh